

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 132
IA 936 of 2020
in
CP(IB) 195 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

Agarwal Coal Corporation Pvt Ltd
V/s
Shriram Cement Ltd

.....Applicant

.....Respondent

Order delivered on 05.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP : Mr. Navin Pahwa, Sr. Adv.
For the Respondent :

ORDER

Learned PCS Mr. Umesh Ved appeared. IA 936 of 2020 is filed by Resolution Professional for approval of resolution plan. Learned Senior Counsel Mr. Pahwa is directed to produce copy of the order of Hon'ble High Court. Parties are directed to upload their pleadings and submission on E-filing portal within 7 days.

Matter to appear for further consideration on 27.07.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)